

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
GODEL TECHNOLOGIES PRIVATE LIMITED**

1. Name of corporate person	GODEL TECHNOLOGIES PRIVATE LIMITED
2. Date of incorporation of corporate person	October 5, 2015
3. Authority under which corporate person is incorporated / registered	Registrar of Companies, Karnataka under the Companies Act, 2013
4. Corporate Identity Number / Limited Liability Identity number of corporate person	U72200KA2015PTC083131
5. Address of the registered office and principal office (if any) of corporate person	No.231, First Floor, 12th Main, 2nd Cross, 4th Block, Koramangala, Bangalore 560034
6. Liquidation commencement date of corporate person	November 16, 2020
7. Name, address, email address, telephone number and the registration number of the liquidator	Vinod Sunder Raman Regd address: 318, 19th Main, 41st Cross, 5th Block, HBR Layout, Bengaluru 560043 Office address and address for sending claims: 3rd Floor, #717, 17th Main, 4th T Block, Jayanagar, Bengaluru 560041 Email: vinod@vrconsulting.biz Telephone number: +91-9845884410 Regn no: IBBI/IPA-002/IP-N00075 /2017-2018/10206
8. Last date for submission of claims	December 16, 2020

Notice is hereby given that GODEL TECHNOLOGIES PRIVATE LIMITED has commenced voluntary liquidation on November 16, 2020.

The stakeholders of GODEL TECHNOLOGIES PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before December 16, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

Date: November 18, 2020
Place: Bangalore

Vinod Sunder Raman
Liquidator of GODEL TECHNOLOGIES PRIVATE LIMITED

